

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 1264 OF 2005

BABASAHED APPARAO PATIL

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

Date: 24/04/2008 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Venkateswara Rao Anumolu,Adv.

For Respondent(s)

Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following
ORDER

Nobody is present for the appellant.

There is no request for additional documents.

Office has to take the appropriate steps, as per Rules.

(S.G.SHAH)
Registrar